

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH  
FARIDKOT HOUSE, NEW DELHI  
SUPPLEMENTARY CAUSE LIST OF COURT NO. 2**

**Date : 19<sup>th</sup> August, 2016  
Time : 10.30 AM**

**HON'BLE MR JUSTICE U.D. SALVI  
JUDICIAL MEMBER**

**HON'BLE PROF. A.R. YOUSUF  
EXPERT MEMBER**

<b>S.NO</b>	<b>CASE NO.</b>	<b>PARTIES</b>	<b>COUNSEL FOR PARTIES</b>
<b>FOR PRONOUNCEMENT OF JUDGMENT</b>			
1.	Original Application No.3/2014	Srinagar Bandh Aapda Sangharsh Samiti & Anr.  Vs.  Alaknanda Hydropower Co. Ltd. & Ors.	Mr. Ritwick Dutta, Rahul Choudhary & Ms. Preeta Dhar Advs. for the Applicant  Mr. M.L. Lahoty, & Ms. Gargi Bhatta Advs., for R-1 Mr. Vivek Chib & Mr. Ankit Prakash, Advs. for R-2 Mr. Rajiv Nanda & Dr. Abhishek Atrey, Advs. for R-3 Mr. Vivek Chib, Adv, Mr. Kushal Gupta, Advs. for R-4

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**HON'BLE MR. RANJAN CHATTERJEE  
EXPERT MEMBER**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
<b>AFTER NOTICE</b>			
1.	Original Application No. 255/2016 (M.A. No. 722/2016)	Amarjeet Singh Vs. State of Uttarakhand & Ors.	Mr. Aditya Singh, Adv. for Applicant
<b>FOR COMPLETION OF PLEADINGS</b>			
2.	<b>Execution Application No. 22/2016</b> in O. A. No. 38/2015	S. K. Goyal Vs. Chairman, NHAI	Mr. S. K. Goyal, Applicant in person Mr. Mukul Singh, Adv. for MoEF & CC
3.	Original Application No. 169/2016 <b>(M.A. No. 822/2016)</b>	Transport Centre Punjabi Bagh Welfare Society Vs. Government of NCT of Delhi & Ors.	Mr. Deepak Vohra & Mr. Sahil Dhawan, Advs. for Applicant Mr. Tarunvir Singh Khehar, Adv. for R-1 & 2 Mr. Sanjay Dewan, Adv. for R-4 Mr. Birja Mahapatra, Adv. for DPCC Mr. Rajiv Bansal & Mr. Kush Sharma, Advs.
4.	Original Application No. 226/2016 (M.A. No. 423/2016 & M.A. No. 682/2016)	Vinod Chopra Vs. State of Haryana & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-1 to 5
<b>FOR HEARING</b>			
5.	Original Application No. 59/2012 (M.A. No. 34/2016 & M.A. No. 190/2016)	Vikrant Kumar Tongad Vs Union of India & Ors.	Mr. Raj Panjwani, Sr. Adv. alongwith Mr. Ritwick Dutta, Adv. for Applicant Ms. Panchajanya Batra Singh, Adv. for R- 1 Mr. M. Dutta, Adv. for R – 2 & 8 Mr. Abhishek Yadav, Adv. for R – 3 Mr. Alok & Mr. Vikram for R-4 Mr. Pradeep Mishra, Adv. for R – 5 Mr. Ravindra Kumar, Adv. for R–6, 7 & 9 Mr. Arun Bhardwaj, Sr. Adv. alongwith Mr. Pawan Upadhyay, Adv. for R – 8 Mr. Debesh Panda, Adv. for R-9 Mr. Vivek K. Tamkha, Adv. for R – 10 Mr. B.V. Niren, Adv. for CGWA Mr. Avijit Bhushan, Adv. for UPDSIDC Mr. Ramesh Jerath, Adv. for Cosmic Mr. K.T.S. Tulsi & Mr. Pinaki Mishra, Sr. Adv. along with Mr. R. Chandrachand, Adv. for Noticee No. 1 Mr. Anil Divan, Sr. Adv. along with Mr. Ranvir Singh, Adv. for Noticee No. 3 Mr. Piyush Kumar, Adv. for Noticee No. 4 Ms. Amrita Panda, Adv. for Noticee No.5&9 Mr. Rajiv Nayyer, Sr. Adv. along with Mr. Sumeer Sodhi, Adv. for Noticee No. 7 Mr. Arun Bharadwaj, Sr. Adv. along with Mr. Pawan Upadhyay, Adv. for Noticee No. 8 Mr. Debesh Panda, Adv. for Noticee No. 10 Mr. Anmol Sinha, Adv. for Noticee No. 11 Mr. M. Salim, Adv. for Noticee No. 12 Mr. Mehul Parti, Adv. for Noticee No. 14 Mr. Sudeep Kumar Shrotriya, Adv. for Noticee No. 17 Mr. Nitin Kumar, Adv.

			Mr.Rishi Agarwala, Adv.forNoticee No.R-21 Mr. S.K. Agarwal, Adv. for Unit No. 30 Mr. Suresh Tripathy, Adv. for DJB Mr. Anil Grover & Mr. Rahul Khurana, Adv. Mr. Bhupender Kumar, LA for CPCB Ms. Puja Kalra, Adv. for SMCD Mr. Karan S. Chandhiok, Adv. Mr. Himanshu Tyagi, Adv. for Noticee No.9
6.	Original Application No. 101/2014	Sobha Singh & Ors. Vs State of Punjab & Ors.	Mr. Manish Kumar, Adv. for Applicant  Mr. Anil Soni, AAG for R-1 Ms. Panchajanya Batra Singh, Adv. for R-3 Mr. B. V. Niren, Adv. for MoUD Mr. Shubham Bhalla, Adv. for R-5 Mr. S. S. Shamsbery, Adv. for R-6 & 7 Mr. A.R Takkar, Adv. for R-9 to 11 Mr. Rajkumar, Adv. for CPCB
7.	Original Application No. 507/2014	Mahesh Dubey  Vs. Chhattisgarh Environment Conservation Board & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant  Ms. Yogmaya Agnihotri, Adv. for R – 1 Mr. C.D. Singh, AAG for R – 2, 3 & 9 Mr. J.P. Mishra, Adv. for R – 5, 7, 12 & 14 Ms. Anushri Singh, Adv. for R – 6 Mr. Ajit Wagh, Adv. for R-11 Mr. Sidhartha S. Chouhan, Adv. for R-13 Mr. Apoorv Kurup, Adv. for R – 15
8.	Original Application No. 524/2014	Sandeep Lathar Vs MoEF & Ors.	Mr.Sandeep Lathar&Mr.Mohit Kumar,Adv  Mr. Krishna Kumar Singh, Adv. for R-1 & 4 Ms. Panchajanya Batra Singh, Adv. for R-3 Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-3 to 9, 11 to 15 & 18 Mr. A.K. Prasad, Adv. for R – 10
9.	Appeal No. 97/2015	Society for Protection of Culture, Heritage, Environment, Traditions and Promotion of National Awareness Vs. Union of India & Ors.	Mr. M. L. Lahoty & Ms. Leeza Grover, Adv. for Appellant  Mr. Vikas Malhotra, Adv. for R-1 Mr. Biraja Mahapatra, Adv. for R-2 Mr. A. Kumar Prasad, Adv. for R-3 to 5 Ms. Puja Kalra, Adv. for R-6 Mr. Rajiv Bansal & Mr. Dhruv Tamta, Adv. for R-7 Mr. Narender Pal Singh, Adv. for DPCC Mr. Manoj K. Das, Adv. for R-8 Mr. Rajkumar, Adv. for CPCB Mr. Maheen Pradhan, Adv. for MoEF
10.	Original Application No. 04/2015	Society for Protection of Culture, Heritage, Environment, Traditions and Promotion of National Awareness Vs. Union of India & Ors.	Mr. M.L. Lahoty, Sr. Adv. along with Ms. Leeza Grover. Adv. for Applicant  Mr. Rajesh K. Singh, Adv. for R-1 Mr. Sanjay Dewan, Adv. for R – 3 & 4 Mr. Manoj K. Das, Adv. for R – 5 Mr. Prashant Sivarajan, Adv. for R – 6 Mr. A.K. Prasad, Adv. for R - 7 Mr. Narender Pal Singh, Adv. for R – 8 Mr. Rajiv Bansal, Adv. for DDA Mr. Rajkumar, Adv. for CPCB Mr. Maheen Pradhan, Adv. for MoEF
11.	Appeal No. 127/2015	M/s Walia Construction Vs. State of Punjab	Mr. A. R. Takkar, Adv. for Appellant  Mr. S. K. Pabbi, AAG with Mr. I. K. Kapila, Adv. for R-1, 2, 4 to 6 Mr. Naginder Benipal, Adv. for R-3 Mr. Gurmehar S. Sistani, Adv. for R-7 Mr. A. K. Prasad, Adv. for MoUD Mr. Anil Soni, AAG with Mr. Nagendar Benipal, Adv. for R-9 Mr. A. R. Takkar, Adv.

12.	Original Application No. 180/2015	Sushil Raghav  Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant  Ms. Taruna A. Prasad, Adv. for R-1 Mr. Raman Yadav, Adv. for R-2 & 6 Mr. Abhishek Yadav, Adv. for R-2 to 4 Dr. Indra Pratap Singh for R-5 Mr. Rohit Raj Sachan, Adv. for R-7 Mr. Praveen K. Mittal, Adv. for R-8
13.	<b>Execution Application No. 16/2016 (M.A. No. 821/2016) IN O.A. No. 270/2013</b>	K. C. Bhargava & Anr.  Vs. Union of India & Ors.	Mr. Prafulla Kumar Behera, Adv. for Applicant  Mr. Vikas Malhotra, Adv. for R-1 Mr. Anil Panwar, Sr. Adv. with Mr. Anoocha S. Panwar, Adv. for R-2 Mr. Tarunvir Singh Khehar, Adv. for R-3 & 5 Mr. A. K. Prasad, Adv. for MoUD
14.	Original Application No. 42/2016	Rajeev Rai  Vs. Union of India & Ors.	Mr. Keshav Mohan & Mr. Piyush Choudhary, Adv. for Applicant  Ms. Divya Prakash Pande, Adv. for R-1 Mr. Dharendra K. Yadav, Adv. for R-2, 3 & 6 Mr. Pradeep Misra & Mr. Daleep Dhyani, Adv. for R-4 Mr. Vinod Kumar, Adv. for R-5
15.	Original Application No. 112/2016	Ashwini Kumar  Vs. Union of India & Ors.	Mr. Sumeer Sodhi, Adv. & Mr. Ashwini Kumar, Applicant in person  Mr. B. V. Niren, Adv. for R-1 & 3 Mr. Krishna Kumar Singh, Adv. for R-2
16.	Original Application No. 372/2016 (M.A. No. 715/2016)	Pankaj Gas Cylinders Ltd.  Vs. Uttarakhand Environment Protection & Pollution Control Board	Mr. Pankaj Sharma, Adv. for Applicant  Mr. Mukesh Verma, Adv. for R-1 Mr. B. V. Niren, Adv. for CGWA Mr. Rajkumar, Adv. for CPCB Mr. B. Mahapatra, Adv. for DPCC

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